

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA) No. 246/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company Under Section		Panchadav Construction Pvt.Ltd 230-232 Amalg.		
No.	Representative (IN CAPITAL LETTERS)		of	

1. N. GURUMURTHY, FCA Postmer of Monotis Associate

Applicants.

27/07/2017

27-07-2017 - CA (CAA) No. 246/KB/2017 - Panchadav Construction Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the petitioner is present.

Heard the petitioner.

The order is reserved.

SA.

MANORAMA KUMARI

MEMBER(J)